Declaration of Assets and Liabilities

year. 2021-2022

1. Mcl. Shamin welding son/daughter/wife of Min. Mount of Ground

1. Mount of Ground

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A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

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Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(1)	Cash NIC - 1087948	9,0000000 2157		*	X	
(11)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	NiL	Мíг	WiL	Nic	
(11)	Bonds, Debentures and Shares in companies	NiL	Nil	NiL	141	
(lv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	Nir	NiL	NiL	NiL	
(v)	Motor Vehicles (details of make, etc.)	NiL	MIL	HIL	NIL	
(vi)	Jewellery (give details of weight and value)	61,50	10 frens	Gold Ther Dict	NIL	
(vii)	Other assets, such as values of claims / interests	60,000	MIT	Mil	かん	

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will

Sr.	have to be indicated] Description	Self	Spouse Name(5)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(1)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	प्रमुक्तिक्ष्म		-		
(II)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	AIL	Hir	Nic	MIL	
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	Nic	HÌL	WiL	NIL	
(IV)	Houses / Apartments, etc Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	vic	Nil	NIL	WiL	
(v)	Others (such as interest in property)					lesson set en

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:[Note : Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as
(a)	(i) Loans from Banks	The state of the s	
	(ii) Loans from financial institutions	NIL	WIL
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	NIL	NIL
	(b) dues to departments dealing with supply of water	NIL	NIL
	(c) dues to departments dealing with supply of electricity	NIL	NIL

	(d) dues to departments dealing with telephones		
	(e) dues to departments dealing with government transport (including aircraft and helicopters)		
	(f) Other dues, If any	to the control of the	
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	HWPS 1281)	
	(ii) Wealth Tax [Also Indicate the assessment year upto which Wealth Tax return filed.]		
	(III) Sales Tax (Only in case of proprietary business)		
	(iv) Property Tax		

C. <u>Personal De</u>	<u>atail</u>	
GPF/G PF/PRAN N o.		L35D
Gender	dz.	(M/F)
Date of Birth	*	62121971 (DD/MM/YYYY)
Class/Group	ge.	(A/B/C)
Cadre	200	7/3 STD VS
		(Full Name e.g. B.A.SBihar Administrative Service, B.S.S Bihar Secretariat Service etc.)
Home District	dia.	PATANA
I hereby o knowledge and b		e that the above details are true to the best of my

Signature no 21hin 3617

Name of Employee: Mcd. Shame'm woldin

Department: Wikay Vialeur Jacha portore

Note:

Place: Parana

Date: 4:3:2022

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.